

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
4th ADVANCED WORKSHOP ON FORENSIC AUDIT AND VALUATION FOR INSOLVENCY PROFESSIONALS
13th and 14th December, 2019 (Friday-Saturday)
Bengaluru Chapter of the Institute of Company Secretaries of India
No-5, 1st Main Road, KSSIDC Industrial Estate, 6th Block, Rajajinagar, West of Chord Road, Bengaluru- 560052

Day 1		
Time	Sessions	Resource Person
10:00 – 10:30	Registration	
10:30 - 11:00	Inauguration	Mr. K. R. Saji Kumar, Executive Director, IBBI
11:00 – 12:15	Forensic Audit - Legal provisions under IBC and other relevant statutes	Mr. S. Rajendran, Insolvency Professional
12:15 – 12:30	Tea/Coffee	
12:30 – 13:45	Asset tracing, Forensic claims review and monitoring of ongoing operations (with case studies)	Dr. Gopal Krishna Raju, Insolvency Professional
13:45 – 14:45	Lunch	
14:45 - 16:00	Forensic review of specific transactions (Preferential, Undervalued and Extortionate, Fraudulent or Wrongful Trading) – Identification and reporting (with case studies)	Mr. Jagdeep Singh, Partner, EY
16:00 - 16:15	Tea/Coffee	
16:15 – 17:30	Due diligence on Eligibility of Resolution Applicants (Section 29A) under CIRP and Bidders under Liquidation (with case studies)	Mr. TSN Raja, Insolvency Professional
Day 2		
Time	Sessions	Resource Person
10:00 – 12:00	Art of selection of valuer and understanding his valuation report (with case study)	Mr. Praveen Subramanya, Registered Valuer
12:00 – 12:15	Tea/Coffee	
12:15 – 14:00	Right approach and method - key to successful valuation (with case study)	Mr. R. S. Devarakonda, IP & Registered Valuer
14:00 – 14:45	Lunch	
14:45 - 16:30	Assumptions and special assumptions, Limitations, Disclaimers and Departures (with case study)	Mr. Harish Rajgopalan, Associate Director, CBRE
16:30 - 16:45	Tea/Coffee	
16:45 – 17:00	Valedictory Session	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in